## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.1580 TO BE ANSWERED ON 5.3.2018

#### INDIA HERITAGE WALK FESTIVAL

#### 1580. SHRI SHIVKUMAR UDASI:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the recently held India Heritage Walk Festival (IHWF) in the country;
- (b) the detailed list of the heritage sites and monuments under Government's control in the country, State/UT-wise;
- (c) the measures taken for their maintenance and security; and
- (d) the action taken by the Government on destruction of a number of heritage sites, monuments and statues in country?

#### **ANSWER**

### MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) No such festival has been organized by Archaeological Survey of India.
- (b) There are 3686 monuments / sites of national importance declared under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 by the Central Government which are under control of Archaeological Survey of India. A statement indicating State/UT-wise number of monuments / sites is given at Annexure.
- (c) Regular conservation and annual maintenance of monuments / sites is taken up as per the requirement and priority considering available resources on case to case basis. Further, for security besides regular Monument Attendants, private security guards, and CISF have been deployed at monuments.
- (d) On report of such incidence action is taken-up as per provision of Ancient Monuments and Archaeological Sites and Remains Act, 1958. In the recent past no such destruction is reported.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1580 FOR 5.3.2018

# NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

| SI. | Name of State       | Nos. of   |
|-----|---------------------|-----------|
| No. |                     | Monuments |
| 1.  | Andhra Pradesh      | 129       |
| 2.  | Arunachal Pradesh   | 03        |
| 3.  | Assam               | 55        |
| 4.  | Bihar               | 70        |
| 5.  | Chhattisgarh        | 47        |
| 6.  | Daman & Diu (U. T.) | 12        |
| 7.  | Goa                 | 21        |
| 8.  | Gujarat             | 203       |
| 9.  | Haryana             | 91        |
| 10. | Himachal Pradesh    | 40        |
| 11. | Jammu & Kashmir     | 69        |
| 12. | Jharkhand           | 13        |
| 13. | Karnataka           | 506       |
| 14. | Kerala              | 28        |
| 15. | Madhya Pradesh      | 292       |
| 16. | Maharashtra         | 285       |
| 17. | Manipur             | 01        |
| 18. | Meghalaya           | 80        |
| 19. | Mizoram             | 01        |
| 20. | Nagaland            | 04        |
| 21. | N.C.T. Delhi        | 174       |
| 22. | Odisha              | 79        |
| 23. | Puducherry (U.T.)   | 07        |
| 24. | Punjab              | 33        |
| 25. | Rajasthan           | 162       |
| 26. | Sikkim              | 03        |
| 27. | Telangana           | 08        |
| 28. | Tamil Nadu          | 413       |
| 29. | Tripura             | 08        |
| 30. | Uttar Pradesh       | 743       |
| 31. | Uttarakhand         | 42        |
| 32. | West Bengal         | 136       |
|     | TOTAL               | 3686      |